

# PATNA HIGH COURT, PATNA

## NOTIFICATION

Dated : 17<sup>th</sup> September, 2020

**No. 97 A** : On being relieved of his present assignment, the services of Sri Krishna Murari Sharan, District and Sessions Judge, Madhubani are placed at the disposal of the State Government in the Department of General Administration, Patna for his appointment as Member Secretary, Bihar State Legal Services Authority, Patna, on deputation basis, for a maximum period of three years.

**By order of the High Court,**  
Sd/- N.K. Pandey  
**Registrar General**

Memo No. .... **36420**..... / Dated, Patna, the 17<sup>th</sup> September, 2020.  
**XIX-140-2009**

Copy forwarded to Sri Krishna Murari Sharan, District and Sessions Judge, Madhubani with a direction to make over charge of his present office at Madhubani on receipt of the notification of the State Government in the Department of General Administration Department, Patna placing his services at the disposal of the Law Department as also the notification of the Law (Judicial) Department of the State Government, appointing him as Member Secretary, Bihar State Legal Services Authority, Patna and to join his new assignment soon thereafter.

**By order of the High Court,**  
Sd/- N.K. Pandey  
**Registrar General**

Memo No. .... **36421 - 36435**..... /Dated, Patna, the 17<sup>th</sup> September, 2020.

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna with reference to his Department's memo no. 2420 dated 16.09.2020 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / I/C Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

**By order of the High Court,**

  
**Registrar General**